

the present stage of preparation of Development Plans (Master Plan), Annexure II, is laid on the Table of the House. [Placed in Library, see No. LT-4126/65].

Srisaillam Project

1854. { Shri Kolla Venkiah:
Shri M. N. Swamy:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of Andhra Pradesh had requested for the grant of foreign exchange to meet the expenditure towards the Srisaillam Project; and

(b) the amount requested for and the amount granted and when?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b) The amount asked for is Rs. 2 crores against which no sanction has yet been issued.

Goldsmiths

1855. { Shri Gopal Datt Mengi:
Shri Abdul Ghani Goal:
Shri Samnanl:

Will the Minister of Finance be pleased to state:

(a) the number of goldsmiths affected by the Gold Control Order in each State of India;

(b) the number of goldsmiths (State-wise) who have been given rehabilitation loans or grants; and

(c) the total amount allocated for the purpose and disbursed, State-wise, so far?

The Minister of Finance (Shri T. T. Krishnamachari): (a) It is esti-

mated that about 2,70,000 goldsmiths were affected as a result of the Gold Control Order.** Out of these about 2,28,307 have applied for certificates to work as goldsmiths and have been able to resume their occupation.

(b) and (c) A statement giving the information is laid on the Table of the House. [Placed in library, see No. LT-4127/65].

Study of District Administration

1856. { Shri D. J. Naik:
Shri Chhotubhai Patel:

Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Planning Commission had prepared a scheme for studying the district administration in order to minimise paper work and delay; and

(d) if so, whether any study was made and the result thereof?

The Minister of Planning (Shri B. R. Bhagat): (a) and (b). In 1962, the Planning Commission, in collaboration with the Gujarat Government, prepared a scheme for the study of the working of the district administration in Sabarkantha. This Study was undertaken by the Planning Commission and has since been completed. Copies of the report of this Field Study Project have been placed in the Library of Parliament.

12 hrs.

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORT-
TANCE

MAP OF INDIA PUBLISHED IN 'SOVIET
LAND' SHOWING AKSAI CHIN AS A
PART OF CHINA.

**State-wise figures of the total number of goldsmiths affected are not available but the figure 2,70,000 has been arrived at by an estimate derived from the number of goldsmiths, silversmiths, and gold dealers in the 1961 census as reported to Parliament in the background note to the Gold Control Bill.

Shri Buta Singh (Moga): Sir, I call the attention of the Minister of External Affairs to the following matter of urgent public importance and I request that he may make a statement thereon:—

"A map published in the February, 1965 issue of the magazine 'Soviet Land' showing Aksai Chin as part of China"

The Minister of External Affairs (Shri Swaran Singh): The Government has seen a map of India and neighbouring countries published, along with an article entitled "Disarmament and Developing countries", in the February 1965 Issue of the magazine "Soviet Land", brought out by the Information Department of the U.S.S.R. Embassy in India. This map is a rough small-scale sketch map showing the distribution of mineral wealth and resources which have already been prospected. Obviously, the purpose of publishing this map was not to show the international boundary of India and other countries. However, the international boundary of India as shown in this map does not conform to the well recognised international boundary as shown in Indian maps.

The attention of the Government of U.S.S.R. had been drawn in the years 1961 and 1962 to the erroneous depiction of India's international boundary in certain other maps originating in the U.S.S.R. The U.S.S.R. Government had replied that they would look into the matter. We have once again drawn the attention of the Soviet Government to the map published in the "Soviet Land" of February, 1965.

The House is aware that the relations between India and the Soviet Union are most cordial and that the Government of the U.S.S.R. has extended valuable assistance in the development of India's economy as well as India's defensive strength.

Shri Buta Singh: Since this magazine is printed at and published from Bombay, is it true that this kind of cartographic misdemeanour is a culpable offence under the law of our land; if so, may I know what action has been taken against this journal?

Shri Swaran Singh: No action has been taken and (*Interruptions*).

Mr. Speaker: He says that it is an offence under our law. The first portion of his question is that under our law this is an offence, because it is being published from Bombay, and therefore he wants to know what action has been taken.

Shri Swaran Singh: That is a legal matter; perhaps Shri Buta Singh knows a little more. We will examine it.

Shri Ranga (Chittor): Is it not his duty, Sir, to get it examined. Because he happens to be a lawyer, he does not even say that it is not so. He only says that it is a legal matter. I take objection to this kind of answer.

Mr. Speaker: Of course, this I do agree that the answer could have been better if it had been "I will get it examined". But the question could not be put like this. This is not a point for information. If he wants to know whether it is an offence, it is not for the Minister to answer whether it is an offence or not. So the question cannot also be put that way. That is not an information, because that can be decided by looking into books and other statutes. Therefore, the question itself was not proper, but when it has been put and answer given, the answer could have been that it would be examined.

Shri Hari Vishnu Kamath (Hoshangabad): Sir, on a point of order. Even after your suggestion, a very helpful suggestion to the Government I would say, the Minister has not the courtesy to get up and say that he will get it examined.

Mr. Speaker: He has said so.

Shri Hari Vishnu Kamath: He has not said so. He is still sitting.

Shri Swaran Singh: I have already said it. It is recorded already that I will get it examined. May be that it was drowned in the shouts that were raised.

Shri Solanki (Kaira): May I know whether the Government is aware that the same map was reproduced in a magazine called *The March of the Nation*. When this cartographic aggression by Soviet Russia was brought to the notice of the late Prime Minister, Shri Jawaharlal Nehru, he has assured us that he will ensure that such mistakes will not be committed in future. Is that assurance kept in mind by the present Government?

Shri Swaran Singh: I have not heard the latter part of the question.

Shri Solanki: The late Prime Minister, Shri Jawaharlal Nehru, had given an assurance in the House about the cartographic aggression which was committed earlier that he would take up the matter with the Soviet Union. Has any attempt been made by the Government to avoid any such aggression in future?

Shri Swaran Singh: I have already stated in my statement that the attention of the Government of USSR had been drawn in the years 1961 and 1962 to the erroneous depiction of India's international boundaries. I have also said that we are taking it up again with the USSR Government.

Shri Kapur Singh (Ludhiana): Is it true that a copy of this cartographic criminality is displayed in the *sanctum sanctorum*, the holy of the holies, the Kremlin itself and, if so, what is the reaction of this Government?

Mr. Speaker: I have already advised the hon. Member to be more careful in using his language when he is referring to....

Shri Kapur Singh: Sir, it is a very dignified language. I could not make it more polished—*sanctum sanctorum*, holy of holies, the Kremlin itself

Mr. Speaker: Sometimes the words may be very beautiful and edifying but the meaning underlying them may not be so.

Shri Kapur Singh: Then I will ask this question without *sanctum sanctorum* and holy of holies. Are the Government aware that a copy of this map has been displayed in the Kremlin itself? If that is so, what is the reaction of Government to that? Is that all right, Sir?

Mr. Speaker: Yes, quite all right.

Shri Swaran Singh: I have already said that the boundary is not correctly described in certain other maps originating from USSR. I cannot say if there is one officially displayed in the Kremlin. But I have already made it clear in my statement that there are other maps about which we have already taken objection.

Shri Kapur Singh: Does he propose to find out whether such a map is displayed in Kremlin?

Mr. Speaker: Yes, certainly he will find it out.

Shri Banga: In view of the fact that similar things have happened when China was claimed by our Government to be a very friendly government and in view of the fact that the hon. Minister has himself stated that they had to draw the attention of Soviet Russia to this discrepancy, why is it that Government are so indifferent as to simply draw the attention of the Soviet Government instead of insisting upon a promise or assurance that they would withdraw these maps, wherever they are circulated—these maps are circulated in our country not only in the

[Shri Ranga]

English edition but also in the other regional language editions—and hereafter they would take care to see that ~~such~~ wrongs, such slander from a political point of view would not be done to India?

Shri Swaran Singh: I have already said that the description here is incorrect. We have already taken it up with the USSR Government. We are not indifferent.

Mr. Speaker: Has he got any assurance from them?

Shri Swaran Singh: I have said that we are again taking it up with them. There was no reply to the earlier letter.

Shri Hari Vishnu Kamath: No acknowledgement even?

Shri Krishnapal Singh (Jalesar): In view of the reply given by the hon. Minister that there are cordial relations between this Government and the Soviet Government, do the Government propose to ask the Soviet Government to publish another map after the necessary corrections have been made?

Mr. Speaker: That is what they are taking up.

Shri Narendra Singh Mahida (Anand): May I know from the Minister of External Affairs whether immediate steps are being contemplated for the demarcation of the Indian border?

Mr. Speaker: There is no dispute about the border.

Shri P. H. Bheel (Dohad): What is the reaction of the Government regarding the Sino-Russian relationship?

Mr. Speaker: No reaction.

श्री हुकम चन्द कछवाय (देवास) :
भारत सरकार-चीन के सम्बन्ध में आज वामपंथी या दक्षिण-पंथी कम्युनिस्ट यह कहें कि

देश के इस हिस्से को चीन को सौंप दिया जाये, तो मुझे पूरा विश्वास है कि सरकार भारत सुरक्षा नियमों के अन्तर्गत उन को बन्द कर देगी। लेकिन सर्वोदय नेता, श्री जयप्राश नारायण, ने भी यही बात कही है कि इस भूमि को चीन को पट्टे पर दे दिया जाये। मैं यह जानना चाहता हूँ कि सरकार ने उन के खिलाफ कोई कार्यवाही क्यों नहीं की है। मैं यह भी जानना चाहता हूँ कि क्या भारत सरकार ने अपने नक्शे, मानचित्र, विदेशों को भेजें हैं, जिस से वे ठीक ढंग से हमारे नक्शे छाप सकें।

अध्यक्ष महोदय : श्री गुलशन।

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, मेरे प्रश्न का उत्तर नहीं दिया गया है। मैं अपने प्रश्न को रिपीट कर देता हूँ।

अध्यक्ष महोदय : नहीं, उस को रिपीट करने की जरूरत नहीं है।

श्री गुलशन (भट्टा) : यह नक्शा जिस पत्र में छपा है, क्या मिनिस्टर साहब उस की बांटी गई कापियों को जलत करने के बारे में भी कुछ कदम उठावेंगे ?

Shri Sawran Singh: I have already said that we will examine the legal aspect of it.

श्री हुकम चन्द कछवाय : मेरे प्रश्न का उत्तर नहीं आया है।

अध्यक्ष महोदय : मैं ने उस की इजाजत नहीं दी है।

श्री हुकम चन्द कछवाय : इस बात का उत्तर नहीं दिया गया है कि क्या भारत सरकार की ओर से विदेशों में नक्शे भेजे गए हैं।

अध्यक्ष महोदय : अगर मैं ने कोई गलती भी की है, तो भी माननीय सदस्य को मेरी बात को मान लेना चाहिए।